

**Company:** Sol Infotech Pvt. Ltd. **Website:** www.courtkutchehry.com

**Printed For:** 

Date: 06/11/2025

## (2024) 11 NCDRC CK 0006

## **National Consumer Disputes Redressal Commission**

Case No: Revision Petition No.168 Of 2018

Mohd. Mukhtar APPELLANT

Vs

Bajaj Allianz General Insurance Co. Ltd

**RESPONDENT** 

Date of Decision: Nov. 18, 2024

**Acts Referred:** 

• Consumer Protection Act, 1986 - Section 21(b)

Hon'ble Judges: Karuna Nand Bajpayee, Presiding Member; Dr. Sadhna Shanker, Member

Bench: Division Bench

Advocate: Pawan Kumar Ray, Amit Kumar Maihan

Final Decision: Allowed

**Judgement**